

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 01
CP No. (IB)- 12/7/JPR/2023
Under Section 7 of IBC, 2016

In the matter of:

Karni Singh

...Financial Creditor

Versus

M/s SKG B3B LLP

...Corporate Debtor


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

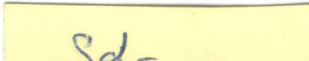
For the Applicant : Hemant Kothari, Adv.

ORDER

Heard Mr. Hemant Kothari, Adv. appearing for the Petitioner. This application has been moved by an individual, hence learned Counsel for the Petitioner is directed to file Income Tax Return for the preceding three assessment years i.e., 2019-20, 2020-21 & 2021-22. List the matter on 18.04.2023.



(Prasanta Kumar Mohanty)
Technical Member



(Deep Chandra Joshi)
Judicial Member

March 14, 2023